

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 76

Dated Guwahati, the 19th November, 2024

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to re-assign the Court rooms with Chambers to the Hon'ble Judges in the following manner: -

Sl.No	Name of Hon'ble Judges	Court No.	Floor
1.	Hon'ble the Chief Justice	1	1 st Floor
2.	Hon'ble Mr. Justice Lanusungkum Jamir	2	1 st Floor
3.	Hon'ble Mr. Justice Manas Ranjan Pathak	3	1 st Floor
4.	Hon'ble Mr. Justice Michael Zothankhuma	4	1 st Floor
5.	Hon'ble Mr. Justice Suman Shyam	5	1 st Floor
6.	Hon'ble Mr. Justice Kalyan Rai Surana	6	1 st Floor
7.	Hon'ble Mr. Justice Nelson Sailo	7	
8.	Hon'ble Mr. Justice Sanjay Kumar Medhi	8	2 nd Floor
9.	Hon'ble Mr. Justice Manish Choudhury	9	2 nd Floor
10.	Hon'ble Mr. Justice Soumitra Saikia	10	2 nd Floor
11.	Hon'ble Mr. Justice Parthivjyoti Saikia	11	2 nd Floor
12.	Hon'ble Mr. Justice Robin Phukan	12	2 nd Floor
13.	Hon'ble Mr. Justice Kakheto Sema	13	
14.	Hon'ble Mr. Justice Devashis Baruah	14	3 rd Floor
15.	Hon'ble Mrs. Justice Malasri Nandi	15	3 rd Floor
16.	Hon'ble Mrs. Justice Marli Vankung	16	
17.	Hon'ble Mr. Justice Arun Dev Choudhury	17	3 rd Floor
18.	Hon'ble Mrs. Justice Susmita Phukan Khaund	18	3 rd Floor
19.	Hon'ble Mrs. Justice Mitali Thakuria	19	
20.	Hon'ble Mr. Justice Kardak Ete	20	3 rd Floor
21.	Hon'ble Mr. Justice Mridul Kumar Kalita	21	3 rd Floor
22.	Hon'ble Mr. Justice Budi Habung	22	
23.	Hon'ble Mr. Justice N. Unni Krishnan Nair	23	
24.	Hon'ble Mr. Justice Kaushik Goswami	24	

One room each in the 1st floor/2nd floor of the New Block as well as in the Old Court room building in the Old Block of the Gauhati High Court are kept reserved/vacant for the Hon'ble Judges stationed in the Outlying Benches for adjustment.

By Order,
Sd/- N. S. Baruah
REGISTRAR (ADMIN)

Memo No. HC III - 77/2005/4581 - 4595 /G, Dated 19th November, 2024
Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt.(I/c)), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun, with a request to place the Order before Hon'ble Judges stationed at respective Outlying Benches.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
8. The P. S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the Order in the website of the Gauhati High Court.
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati. He is requested to make necessary arrangement in this regard.
13. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

b 20/11/24
REGISTRAR (ADMIN)

19-11-24